

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 16/5/2016

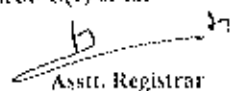
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70196/2016 DB dated 13/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
	E/3924/2006	COMMISSIONER OF CENTRAL EXCISE, LUCKNOW 7-A, ASHOK MARG LUCKNOW
		SARJOO SAIKARI CHINI MILLS LTD Name and Address of Respondent BELRAYA, LAKHIMPUR KHIRI UP

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s) SH BIPIN GARG, ADV
B-1/1289-A, VASANT KUNJ
NEW DELHI

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhisham Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyanram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Jscun Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

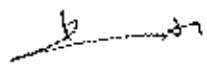
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD (TAMMANAGEMENTINDIA.COM)


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex. Appeal No.3924/06

Arising out of O/A No.101-CE/LKO/2006 dated 30.07.2006 passed by
Commr. (Appeals) of Central Excise, Customs, Lucknow.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
4. Whether Order is to be circulated to the Departmental Authorities? : Yes

Commissioner of Central Excise, Lucknow

...APPELLANT(S)

VERSUS

M/s Sarjoo Sahkari Chini Mills Ltd.

RESPONDENT (S)

APPEARANCE

Shri A. K. Goswami, Addl. Commr. (D.R.) for the Department
Shri S. P. Ojha, Consultant for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 13.05.2016

Final ORDER NO. 70196/2016



Per Mr. Anil Choudhary :

In view of CBEC Circular dated 17.08.2011, the appeal of Revenue is dismissed, as the disputed amount is below Rs.5.00 lakhs (Rupees five lakhs only), without entering into merits.

(Pronounced in the open Court)



(Anil G. Shakkarwar)
Member (Technical)

mm



(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रतिलिपि / Certified True Copy
b 5616
सहायक पंजीयन / Asstt. Registrar
सीमांतस्थान, कलकत्ता एवं सीमा कर
अपील अदालत / (C.E.S.A.T.)
38, एम. जी. मार्ग, मुंबई-400 001
38, M. G. MARG, MUMBAI-400 001

